# GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES LOK SABHA UNSTARRED QUESTION NO. 2537 ANSWERED ON 02.08.2022

### SAFETY OF ELECTRIC VEHICLES

### 2537. SHRI SANJAY KAKA PATIL:

Will the Minister of HEAVY INDUSTRIES भारी उदयोग मंत्री be pleased to state:

- (a) whether the Government has taken note of recent instances involving safety related concerns of electric vehicles in the country;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the measures being taken by the Government to ensure better safety with respect to the same?

### **ANSWER**

## THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI KRISHAN PAL GURJAR)

(a) to (c): Yes Sir, as per information received from Ministry of Road Transport & Highways (MoRTH), expert committee was constituted with independent experts from DRDO, Indian Institute of Science (IISC) Bengaluru and Naval Science & Technological Laboratory (NSTL) Visakhapatnam to tackle the safety related recent issues of electric vehicles.

The following manufacturers have recalled vehicles:

- i. Okinawa has recalled 3215 units of vehicles on 16<sup>th</sup> April, 2022.
- ii. Pure EV has recalled 2000 units of vehicles on 21st April, 2022.
- iii. Ola Electric has recalled 1441 units of vehicles on 23<sup>rd</sup> April, 2022.

Testing of components for EVs is done as per relevant standards, as specified in Rule 126 of the Central Motor Vehicles Rule, 1989 to ensure compliance.

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